



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that for listing of any urgent matters in the ensuing Vacation Courts, learned advocates may send their request for listing (in the format annexed herewith) as mentioned below one (working) day prior to holding of the immediate Vacation Court (before 12:00 Noon). Further, learned advocates are requested to contact at the below mentioned numbers as mentioned below for any query regarding listing of cases in the Vacation Courts.

| Date(s) of Vacation Court | E-Mail Address | Name with Contact Numbers |
|----------------------------------|--|----------------------------------|
| 02.07.2024 | vacationcourt.ghcourt@gmail.com | 7005602191 7002136495 |
| 03.07.2024 | vacationcourt.ghcourt@gmail.com | 7005602191 9954635854 |
| 11.07.2024 | vacationcourt.ghcourt@gmail.com | 8399049835 9678701499 |
| 12.07.2024 | vacationcourt.ghcourt@gmail.com | 8399049835 9678701499 |

By Order

Dated, Guwahati, the 27th June, 2024.

**MENTION FORM FOR URGENT LISTING OF CASES IN THE
VACATION COURT**

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|-----------|---|---|--|
| 1 | Name of Advocate seeking posting | : | |
| 2 | Case No. | : | |
| 3 | In case of Bail matter, whether any Bail of the accused/co- accused arising out of the same F.I.R. has been previously disposed off? If Yes, then state the case number(s) and name of the Hon'ble Judge who has disposed the said matter(s). | : | |
| 4 | Division Bench/Single Bench | : | |
| 5 | Date of Filing and Filing No. | : | |
| 6 | Contact No. of Advocate | : | |
| 7 | E-mail I.D. of Advocate | : | |
| 8 | Date on which posting is sought | : | |
| 9 | Stage of the Case (Motion/Admission/Orders/Hearing etc.) | : | |
| 10 | Nature of Urgency | : | |